

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

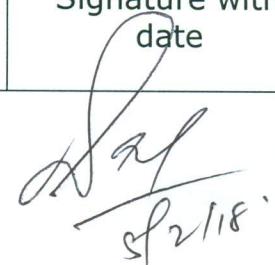
C.P No. 629/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Happy E Zon Ltd.		
Under Section		14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

CA SHASTRI AGARWAL PETRONIA

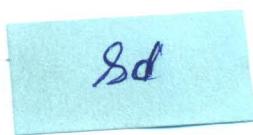


**O R D E R**

Ld. Pr. CA for the petitioner has filed supplementary affidavit which shows that reminder for reply has been served on the Registrar of Companies (ROC), West Bengal on 01/01/2018.

Ld. Pr. CA submits that ROC has submitted the reply but not in our record. Awaiting report of the ROC.

List it on 01/03/2018 for hearing.



(Jinan K.R.)  
Member (J)